

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: NOV.10, 2023

No.369/UHC/Admin.A-2/2023

District & Sessions Judge, Chamoli is directed to hold Camp Court at Karnprayag, District Chamoli for 02 days in a week till further orders.

No.370/UHC/Admin.A-2/2023

Shri Mahesh Chandra Kaushiwa, Additional District & Sessions Judge, Karnprayag, District Chamoli is transferred and posted as 2nd Additional District & Sessions Judge, Dehradun vice Shri Chandramani Rai.

No.371/UHC/Admin.A-2/2023

Shri Chandramani Rai, 2nd Additional District & Sessions Judge, Dehradun is posted as 3rd Additional District & Sessions Judge, Dehradun vice Shri Dharmendra Singh Adhikari.

He will continue the earlier assigned additional charge of Special Judge, NDPS Act at Dehradun.

No.372/UHC/Admin.A-2/2023

Shri Dharmendra Singh Adhikari, 3rd Additional District & Sessions Judge, Dehradun is posted as 4th Additional District & Sessions Judge, Dehradun in the vacant Court.

He will continue the earlier assigned additional charge of Special Judge (CBI).

He will also continue the earlier assigned additional charge of the office of Secretary, Lokayukta, Uttarakhand.

Above orders will come into force w.e.f. 16th November, 2023.

By Order of Hon'ble the Acting Chief Justice,

Sd/-
(Ashish Naithani)
Registrar General

No.6290/UHC/Admin.A-2/Transf.-Posting/2023

Dated: Nov.10, 2023

Copy forwarded to:

1. P.P.S. of the Court with the request to place it before Hon'ble the Acting Chief Justice.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
11. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.

21. All the Registrars of the Court for information.
22. OSD/CPC of the Court.
23. Secretary, HCLSC, Nainital.
24. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
25. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
26. Deputy Registrar (Accounts), High Court of Uttarakhand, Nainital for information.
27. Chief Treasury Officer (s) Chamoli and Dehradun.
28. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
29. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**